

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2469
ANSWERED ON:24.11.2010
GRANT TO NGOS
Amlabe Shri Narayan Singh;Singh Shri Bhupendra

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the various schemes under which assistance is provided to Non-Governmental Organizations (NGOs);
- (b) the amount sanctioned to NGOs in Madhya Pradesh during the last three years and the current year district-wise;
- (c) the names of NGOs who have been blacklisted by the Government due to unsatisfactory execution of work under the schemes; and
- (d) the names of NGOs from Madhya Pradesh whose proposals are under consideration of the Government at present?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

- (a) : The Ministry of Human Resource Development sanctions grants in aid to NGOs under several schemes. These interalia include:
1. Innovative & Experimental (I&E) Programmes for Education at Elementary level.
 2. Scheme for construction and running of Girls' hostel for students of Secondary and Higher Secondary Schools.
 3. Scheme of Inclusive Education for Disabled at Secondary Stage (IEDSS).
 4. Scheme of Information & Communication Technology (ICT) at Schools.
 5. Scheme of Support to Voluntary Agencies for Adult Education Skill Development through State Resource Centres (SRCs) and Jan Shikshan Sansthans (JSSs).
 6. Assistance to Agencies for Strengthening of Education in Human Values.
 7. Financial Assistance under Intellectual Property Education, Research and Public Outreach(IPERPO)
 8. Strengthening of Voluntary Organisations engaged in UNESCO's programmes and activities.
 9. National Mission on Education through Information & Communication Technology (ICT)
- (b): The details of the amount sanctioned to NGOs in Madhya Pradesh during the year 2007-08 and 2008-09 are available in the Annual Reports of the Ministry for the year 2008-09 and 2009-10 respectively.
- (c): No NGO is reported to have been blacklisted by this Ministry for unsatisfactory execution of work under the schemes.
- (d): Under a scheme, proposals have been invited from all States including Madhya Pradesh for sanction of innovative projects. It would be premature to disclose the names of the NGOs which responded to the advertisement.